Prime Minister to the President. In case of Padma Awards, the recommendations are made by a high level committee which includes three official members and four to six nominated eminent persons. While there is no rigid criterion for selection of Padma Awards, the Awards Committee looks for life time achievement while making its recommendations. It is not merely excellence in a particular field, but the criterion is excellence plus.

FIR filed in cases of attacks against girls and women

1838. SHRI K. K. RAGESH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are a number of media reports about attacks against girls and women; and
- (b) if so, the number of attacks against girls and women occurred in India during the last three years and the number of such cases in which FIR was filed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per information provided by the National Crime Records Bureau (NCRB), a total of 24923, 33707 and 36735 cases of rape, a total of 45351, 70739 and 82235 cases of assault on women with intent to outrage her modesty and 9173, 12589 and 9735 cases of insult to the modesty of women under crime against women (including girl children) were reported in the country during 2012, 2013 and 2014 respectively. Details of State/UT-wise cases registered under crime against women (including girls) during 2012-2014 are given in the Statement (*See* below).

Statement

Number of cases registered under rape, assault on women with intent to outrage her modesty and insult to the modesty of women during 2012-2014

Sl. No.	State/UT		Rape		Assualt on Women with intent to outrage her modesty			Insult to the modesty of women		
	_	2012	2013	2014#	2012	2013	2014#	2012	2013	2014#
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	1341	1635	961	4816	6930	4547	3714	4702	2649
2.	Arunachal Pradesh	46	75	83	67	93	121	2	3	3
3.	Assam	1716	1937	1980	1840	2409	3099	5	14	1
4.	Bihar	927	1128	1127	118	331	572	37	52	69
5.	Chhattisgarh	1034	1380	1436	1601	2261	2122	162	180	79
6.	Goa	55	86	95	49	162	202	16	54	57
7.	Gujarat	473	732	841	745	1243	1352	93	77	173
8.	Haryana	668	971	1174	525	1560	1688	434	643	102
9.	Himachal Pradesh	183	250	283	250	493	538	68	111	60
10.	Jammu and Kashmir	303	378	331	1322	1389	1421	347	354	237
11.	Jharkhand	812	1204	1050	284	524	440	10	18	18
12.	Karnataka	621	1030	1324	2978	3913	5263	100	137	170

13.	Kerala	1019	1221	1347	3735	4362	4367	498	404	257
14.	Madhya Pradesh	3425	4335	5076	6655	8252	9609	774	736	429
15.	Maharashtra	1839	3063	3438	3935	8132	10001	1294	2632	1575
16.	Manipur	63	72	75	49	59	98	1	0	0
17.	Meghalaya	164	183	118	43	98	105	0	0	54
18.	Mizoram	103	89	120	85	81	97	0	0	29
19.	Nagaland	21	31	30	16	18	16	0	1	1
20.	Odisha	1458	1832	1978	4187	4618	5543	304	426	379
21.	Punjab	680	888	981	340	1045	1113	31	67	35
22.	Rajasthan	2049	3285	3759	2352	4829	5999	18	25	18
23.	Sikkim	34	43	47	19	29	34	0	0	3
24.	Tamil Nadu	737	923	455	1494	1271	1102	382	313	229
25.	Telangana			979			3188			1142
26.	Tripura	229	233	239	314	407	492	7	7	11
27.	Uttar Pradesh	1963	3050	3467	3247	7303	8605	8	25	29
28.	Uttarakhand	148	228	270	139	295	343	73	72	4
29.	West Bengal	2046	1685	1466	3345	4913	5670	556	577	543
	Total (States)	24157	31967	34530	44550	67020	77747	8934	11630	8356

Written Answers to

[5 August, 2015]

Unstarred Questions 183

1	2	3	4	5	6	7	8	9	10	11
30.	Andaman and Nicobar Islands	12	27	32	17	45	41	4	8	5
31.	Chandigarh	27	45	59	45	143	87	25	26	2
32.	Dadra and Nagar Haveli	3	5	5	2	1	2	0	1	1
33.	Daman and Diu	5	8	2	0	2	3	0	0	0
34.	Delhi*	706	1636	2096	727	3515	4322	208	916	1361
35.	Lakshadweep	0	2	1	1	1	1	0	0	2
36.	Puducherry	13	17	10	9	12	32	2	8	8
	Total (UTs)	766	1740	2205	801	3719	4488	239	959	1379
	Total (All-India)	24923	33707	36735	45351	70739	82235	9173	12589	9735

Note: Disposal of cases by police and courts may includes pending cases of previous year.

Source: Crime in India

^{*}implies data is provisional for the year 2014.

[#]Andhra Pradesh and Telangana were carried out erstwhile Andhra Pradesh.